

end. As far as Mr. Phizo's coming here is concerned, that is entirely the proposal of the Chief Minister of Nagaland and we agreed to it. We did not invite him; it is the Chief Minister of Nagaland who has invited him on some conditions. Mr. Phizo apparently has not accepted those conditions; so, he is not coming.

**Shri Hari Vishnu Kamath:** He is not coming?

**Mr. Speaker:** Papers to be laid on the Table. Shri Pattabhi Raman.

**The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman):** Sir, I beg to. . .

श्री कछवाय (देवास) : अध्यक्ष महोदय, मैंने एक एडजोर्नमेंट मोशन दिया है ।

अध्यक्ष महोदय : मैं रोज़ कहता हूँ कि उस सवाल को इस तरह से यहाँ पर नहीं उठाया जा सकता है ।

श्री कछवाय : अध्यक्ष महोदय, वह बड़े महत्व का प्रश्न है ।

श्री राम सेवक यादव (बाराबंकी) : अध्यक्ष महोदय, उस काम रोको प्रस्ताव को . . . .

12.08 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER EMPLOYEES PROVIDENT FUNDS ACT, 1952

**The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman):** I beg to lay on the Table—

(i) a copy each of the following Notifications under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952:—

(a) The Employees' Provident Funds (Fifth Amendment)

Scheme, 1964 published in Notification No. G.S.R. 206 dated the 8th February, 1964. [Placed in Library. See No. LT-2508/64].

(b) The Employees' Provident Funds (Sixth Amendment) Scheme, 1964 published in Notification No. G.S.R. 207 dated the 8th February, 1964. [Placed in Library. See No. LT-2530/64.]

ANNUAL REPORTS OF EMPLOYEES STATE INSURANCE CORPORATION

**Shri C. R. Pattabhi Raman:** I also beg to lay, a copy each of the following papers under section 36 of the Employees' State Insurance Corporation Act, 1948:—

(a) Annual Report of the Employees' State Insurance Corporation for the year 1962-63.

(b) Annual Accounts of the Employees' State Insurance Corporation for the year 1962-63 together with the Audit Report thereon. [Placed in Library, See No. LT-2531/64].

12.09 hrs.

ESTIMATES COMMITTEE

FORTY-SEVENTH AND FORTY-EIGHTH REPORTS

**Shri A. C. Guha (Barasat):** I beg to present the following Reports of the Estimates Committee:

(1) Forty-seventh Report on the Ministry of International Trade—Export Risks Insurance Corporation Ltd., Bombay, now transformed into Export Credit and Guarantee Corporation Limited, and

(2) Forty-eighth Report on the Ministry of International Trade.

**Mr. Speaker:** Copies of the Reports are available at the Publications Counter wherefrom hon. Members may take them.